

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 255
TO BE ANSWERED ON DECEMBER 12, 2024**

METRO TRAIN PROJECTS IN TAMIL NADU

NO. 255. SHRI K GOPINATH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Union Government has any plans to start Metro Rail project in various districts of Tamil Nadu and if so, the details thereof;**
- (b) the steps taken/being taken by the Government to expedite the said projects;**
- (c) whether it is true that the Union Government has sanctioned Rs. 63,000 crore for the execution of Phase-II of the Chennai Metro Rail project and no funds have been released so far for the said project till now; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI MANOHAR LAL)

(a) to (d): The Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 255* FOR ANSWER ON 12th DECEMBER 2024 REGARDING METRO TRAIN PROJECTS IN TAMIL NADU ASKED BY SHRI K GOPINATH

(a) & (b) Urban transport, which is an integral part of urban development, is a State subject. Hence, respective State Governments/Union Territory administration (UT) are responsible for initiating and developing urban transport infrastructure including metro rail projects. Based on the proposals of GoTN, Metro Projects having route length of 173 km worth Rs 85,395 Cr has been sanctioned by Government of India for Chennai under Phase-I/Extension and Phase- II. Out of above, presently, 54 km of Metro Network covered under phase-I and phase-I extension is already operational. GoTN has submitted Detailed Project Report for Coimbatore and Madurai metro rail projects in February 2024, however, Comprehensive Mobility Plan (CMP) and Alternative Analysis Report (AAR) which is pre- requisite for appraisal process has been submitted only on 05.12.2024. Metro project being cost intensive, the approval thereof requires extensive examination and appraisal at different level in Central Government. The approval of such project is dependent upon feasibility of proposal and availability of resources.

(c) & (d) Chennai Metro Phase II project has been sanctioned by Central Government at the cost of Rs. 63,246 crores. Central Funds for Metro projects are released based on the requirement posed by concerned Special Purpose Vehicle (SPV) implementing the project and fulfilment of requisite conditions contained in sanction order. Chennai Metro Rail Limited, which is SPV implementing the project, has not raised any demand for central finance assistance for the project.
